

# **THE HIGH COURT OF ORISSA, CUTTACK**

**Advertisement No. 13..... of 2024**

**Cuttack, Dated, the 11<sup>th</sup> day of December, 2024**

## **Recruitment to the post of Consultant, Law for the Centre for Judicial Archives of Odisha, Cuttack**

Applications in prescribed format are invited for 01 (One) post of Consultant, Law for the Centre for Judicial Archives of Odisha, Cuttack from in-service Professors on deputation basis and from retired Professors in the said discipline.

### **1. WORK PROFILE**

The Centre for Judicial Archives of Odisha has been established by the Government of Odisha, Home Department Notification No. 14380 dated 1st May, 2022 for documentation of judicial history of the State. The Consultant, Law will work for judicial history project in coordination with the Director-cum-Officer on Special Duty of the Centre. The work involves research into the old judicial records of the High Court and the District Courts of the State.

### **2. GENERAL TERMS AND CONDITIONS**

- (a) The engagement in respect of in-service Professors shall be on deputation basis for a period of 02 (two) years and in respect of retired Professors shall be on purely temporary and contractual basis for a term of 02 (two) years terminable by one month's notice.
- (b) The person applying for the said post shall not be below 45 years and beyond 68 years of age as on the date of publication of the advertisement in the Court's website.

### **3. ELIGIBILITY CRITERIA**

The candidate, who is an in-service or retired Professor, should be a post-graduate in Law and should have experience of teaching in Law for at least 10 (ten) years in any recognized College or University. Ph.D. degree with thesis in Indian constitutional/legal history would be an added advantage. History as one of the subjects in graduation level would also be an added advantage.

#### **4. REMUNERATION**

- (i) The pay in case of in-service candidates will be considered as per the Pay and Allowances along with other perks and privileges attached to the said post.
- (ii) The remuneration in case of retired candidates will be considered by adopting the principle of 'pay minus pension' or Rs. 1,00,000/- (Rupees One Lakh) only per month whichever is less.

#### **5. HOW TO APPLY**

- (i) Eligible in-service candidates are advised to send their applications in the prescribed format (Annexure-I) along with "No Objection Certificate" from the competent authorities.
- (ii) Eligible retired candidates are advised to send their applications in the prescribed format (Annexure-I).

The applications must be sent in a sealed envelope superscribing "**APPLICATION FOR ENGAGEMENT AS CONSULTANT, LAW**" to the undersigned by Speed Post or by E-mail Id at [highcourt.or@nic.in](mailto:highcourt.or@nic.in) on or before **10.01.2025** by **5.00 P.M.**

#### **6. DOCUMENTS TO BE ATTACHED**

Self attested true copies of certificates showing the candidate's qualifications, date of birth, experience along with supporting documents in respect of past service in any recognized College or University.

**By Order of the Court**  
**Sd/- P.K. Rajguru**  
**Registrar (Judicial)**

**Memo No.** .....24333(2)...../ **Date.** ...11.12.2024.....

Copy forwarded to

1. Notice Board of the Court,
2. Superintendent, Computer Section for uploading the "Advertisement" in the website of the Court.

  
11-12-24  
**Special Officer (Special Cell)**

**APPLICATION FOR ENGAGEMENT AS CONSULTANT, LAW**

1. Name of the Applicant :  
(In Block Letters)
2. Date of Birth :
3. Post(s) held :
4. Present place of posting :  
(for in-service candidates)
5. Date of retirement :  
(for retired Professors)
6. Permanent Address :
7. Present Address :
8. Telephone Number :
9. Email ID :
10. Period of teaching experience :
11. List of documents submitted :

Affix recent  
passport  
size  
photograph

Place:

Date:

**Full Signature of the Candidate**